

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**49. IA 702/2024 IA 2787/2023 IA 5647/2023 IA 2774/2022 IA  
681/2022 in C.P. (IB)/2742(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.04.2024**

**NAME OF THE PARTIES:- IA 702/2024-Prio S.A. Vs. Mr. Pravin  
R. Navandar IA 2787/2023 Pravin R  
Navandar Vs. Bprl Ventures BV IA  
5647/2023 Pravin Navandar Vs. Prio  
S.A IA 2774/2022 Pravin R.Navandar  
Vs. Deepak Anant Pednekar  
IN THE MATTER OF  
**S Z Deshmukh & Co**  
**Vs.**  
**VOVL Ltd****

**Section: 60(5) Application under any other provisions- IBC Sec  
60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Siddharth Ranade a/w Nishi Bhankharia, Mihir Dalawai, Vishal Pathak and Pushkar Deo appeared for the Applicant in IA 702 of 2024, Counsel, Drshika Hemnani appeared for the Applicant in IA 681 of 2022, Counsel, Anush Mathkar a/w Surabhi Khattar appeared for the CoC and Counsel, Anindita Roychowdhury a/w Nishant Upadhaya, Trisha Raychandhuri, Saurabh Batra and Akilesh Menezes appeared for the BPRL Ventures. Counsel for the parties seeks more time to file written submissions. At request of the Counsel for the parties list this matter for filing of the written submissions on **10.04.2024**.

**Sd/-**

**ANIL RAJ CHELLAN  
Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER  
Member (Judicial)**